



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A No. 350/ 230/2017
O.A.No. 350/ 374 /2017

In the Matter of :

An application u/s 19 of
the A.T.Act, 1985;

-And -

In the Matter of :

1) All India Employees' Provident Fund SC/ST Staff Federation, New Delhi, represented by its Regional P.F. S/C/S/T Employees' Council, West Bengal through its General Secretary, having office at DK-Block, Sector-II Salt Lake City, Karunamoyee, Kolkata-700 091.

2) Shri Dilip Kumar Mondal, son of Late Deb Charan Mondal working for gain as Senior Social Security Assistant (Sr.SSA) under the Regional P.F.Commissioner-I, Regional Office, Kolkata, ~~XXXXXX~~ Employees' Provident Fund Organisation(EPFO); residing

on

Dilip Kumar Mondal

2.

and the General Secretary,
Regional P.F. SC/ST Employ-
ees' Council, Kolkata;

3) Shri Swapan Kumar Das,
son of Lt. Surendra Nath Das
working for gain as Sr.SSA
under the Regional P.F.
EPFO,
Commissioner-I, /Regional
Office, Kolkata; residing
at North East Noapara,
Mantu Das Sarani, Barasat,
Kolkata-700 125 and the
Organisational Secretary
of Applicant No.1's Regional
Council, West Bengal;

4) Shri Prabir Biswas, son
of Late Jiban Krishna
Biswas, working for gain
as Sr.SSA under the Regional
EPFO,
P.F. Commissioner-I, /Regional
Office, Kolkata; residing
at Nabapally Palta, P.O.
Bengal Enamel, P.S. Noapara,
Dist. 24-Pgs.(N), Pin-743122
and Executive Committee
Member of the Applicant No.1.

5) Shri Provash chandra Mondal
S/o, Late Anulya Krishna Mondal,
aged about 50 yrs. Sukanta Sarani,
Kamrabad, Sonarpur, Kolkata-700150
West Bengal,

.....Applicant
S/o.....

-Versus-

- 1) Union of India through the Secretary, Ministry of Labour & Employment, Shramsakti Bhawan, Rafi Marg, New Delhi- 110 001.
- 2) Employees' Provident Fund Organisation through its Central P.F. Commissioner having his office at Bhavishya Nidhi Bhawan, 14-Bhikaji Cama Place, New Delhi 110 066.
- 3) The Central P.F. Commissioner, Employees' P.F. Organisation, Bhavishya Nidhi Bhawan, 14, Bhikaji Cama Place, New Delhi- 110 066.
- 4) The Regional Provident Fund Commissioner-I, Regional Office of EPFO, DK-Block, Sector-II, Salt Lake City, Karunamoyee, Kolkata- 700 091.

.. Respondents

JW
Sripad Kr. Mundle

No. M.A. 350/230/2017
O.A. 350/374/2017

Date of order: 19.4.2017

Present : Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicants : Mr. C. Sinha, Counsel
Ms. A. Sarkar, Counsel

For the Respondents : Mr. K. Sarkar, Counsel

O R D E R (Oral)

Ld. Counsel for both sides are present.

2. This Miscellaneous Application filed under Rule 4(5)(a) of Central Administrative Tribunal (Procedure) Rules, 1987 is accepted.
3. Hence, the M.A. is disposed of.
4. The O.A. relates to non-grant of re-structuring benefits to the Gr. 'C' cadre employees of Employees Provident Fund Organisation and the matter calls for a detailed reply.
5. The respondents are granted 4 weeks time to file reply and thereafter the applicant is granted 2 weeks time to file rejoinder, if any. List this matter before the Registrar on 30.6.2017, who will place the matter on board after the pleadings are complete.
6. The Ld. Counsel for the applicant submits for placing a supplementary affidavit incorporating certain documents which are necessary for adjudicating the case. Such leave is granted.


(Jaya Das Gupta)
Administrative Member